

Joint Management Councils

- *38. { Shri Ram Krishan Gupta:
Shri Sadhan Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Union Ministry of Labour has initiated a move to persuade more industrial establishments to set up joint management councils; and

(b) if so, the result thereof?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Yes.

(b) It is too early to assess the results.

Tibetan Refugees

- *39. { Shrimati Ila Palchoudhuri:
Shri Subiman Ghose:
Shri Hem Barua:
Shri Aurobindo Ghosal:
Shri Indrajit Gupta:
Shrimati Renu Chakravartty:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that about 600 Tibetan fled recently with their flocks of sheep numbering about 1500 from the Chinese-occupied area of Ladakh into Indian territory;

(b) if so, full facts about the matter; and

(c) the steps taken by Government in connection with these Tibetan refugees?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The total number of refugees who have entered Ladakh from Tibet between March-April, 1959 and September, 1960 is 648. Most of them have brought their livestock with them.

(c) Some of them have found employment on road construction work in

Ladakh. Others have been moved away from the border and settled with their livestock on land in Ladakh itself.

Cement Machinery

- *40. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the firms which manufacture cement machinery within the country are unable to cope with the demand; and

(b) if so, what steps have been taken or are proposed to be taken to meet this situation?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). There are at present six firms registered or licensed under the Industries (Development and Regulation Act), 1951, for the manufacture of cement machinery and parts thereof. Of these, three units are licensed for the manufacture of cement machinery with a total turnover of about Rs. 4 crores worth of machinery including complete cement plants, per annum. It is expected that when these three units also go into production by the end of 1962, as anticipated, much of the country's demand for cement machinery would be met. About 5 to 6 standard cement plants of 600-750 tons/day capacity will be manufactured in the country every year from 1963 onward. It is the policy of the Government to encourage creation of additional capacity to meet the demand for machinery either by expansion of the existing units or by the licensing of new units.

International Film Festival in India

- *41. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Bhakt Darshan:
Shri Ajit Singh Sarhadi:
Shri Madhusudan Rao:

Will the Minister of Information and Broadcasting be pleased to refer

to the reply given to Starred Question No. 8 on the 1st August, 1960 and state:

(a) whether Government have since considered the proposal to hold an International Film Festival in India; and

(b) if so, the result thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The proposal to hold an International Film Festival in India in October-November, 1961 is still under consideration.

Prices of Drugs

***42. Shri Yadav Narayan Jadhav:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the prices of imported drugs have suddenly gone up;

(b) if so, the reasons therefor; and

(c) what steps have been taken by Government to check the rise in prices?

The Minister of Commerce (Shri Kanungo): (a) No, Sir. No sudden rise in the prices of imported drugs has come to the notice of the Government.

(b) and (c). Do not arise.

Workcharged Establishment of C.P.W.D.

1. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of posts in each category on the workcharged establishment in the Central Public Works Department on the 1st April, 1960;

(b) the number of such posts as were permanent;

(c) the number of such posts as were temporary or semi-permanent; and

(d) the number of temporary or semi-permanent posts which have been in existence for a continued period of not less than three years?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) A statement showing the required information is laid on the Table. [See Appendix I, annexure No. 6].

(b) 3,839.

(c) The number of temporary posts on 1st April, 1960 was 9645. There are no semi-permanent posts. However, persons are granted semi-permanent status after two years' continuous service. This entitles them to some restricted leave concessions.

(d) Information regarding number of temporary posts which have been in existence for three years or more is being collected.

Workcharged Staff of C.P.W.D.

2. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 220 on the 17th February, 1960 and state:

(a) whether the seniority list of the workcharged staff of the Central Public Works Department has been prepared; and

(b) if not, the time that would be taken to prepare the list?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). The seniority lists for purposes of confirmation are under preparation. It is expected that the lists will be completed soon. Selection of persons for confirmation is, however, going on to the extent the lists are ready.